

(c) the quantum of money allocated in the budget 2015-16 towards various river cleaning projects?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT) : (a) and (b) Yes, Sir. The Central Government has been supplementing the efforts of the State Governments through Ministry of Water Resources, RD &GR in abatement of pollution in Ganga River and its tributaries under NGRBA (National Ganga River Basin Authority) and Ministry of Environment, Forest & Climate Change (MoEF&CC) in identified stretches of various rivers excluding Ganga under the National River Conservation Plan (NRCP) programmes. Various pollution abatement schemes taken-up under the programmes, *inter-alia*, include interception & diversion of raw sewage, construction of sewerage systems, setting up of sewage treatment plants, low cost sanitation facilities, electric/improved wood crematoria and river front development. NRCP has covered polluted stretches of 40 rivers in 121 towns spread over 19 States at a sanctioned cost of ₹ 5779.41 crore. Till end of December, 2014, an expenditure of ₹ 4876.40 crores has been incurred on pollution abatement works. Sewage treatment capacity of 3833.49 million litres per day (mld) has been created so far under National River Conservation Plan (NRCP).

(c) The Government has proposed a budget for FY 2015-16 for various river cleaning projects as given below:

Sl. No.	Programmes	Fund allocated for FY 2015-16 (₹ in crore)
1.	For Ganga & its tributaries under National Ganga River Basin Authority (NGRBA)	2750.00
2.	For other rivers under National River Conservation Plan (NRCP)	40.00
TOTAL		2790.00

#### **Implementation of river linking projects between Maharashtra and Gujarat**

429. SHRI AVINASH PANDE : Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) what is the current status of the Memorandum of Understanding to be signed between Maharashtra and Gujarat Governments on inter linking projects of the rivers Damanganga-Pinjal and Par-Tapi-Narmada;

(b) whether the National Water Development Authority has submitted the detailed project report to the concerned State Governments; and

(c) if so, the details thereof and if not, the expected timeline for the completion of the report and implementation of the above mentioned river linking projects?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT):  
(a) to (c) Based on the concurrence of the concerned States of Gujarat and Maharashtra, a tripartite Memorandum of Understanding (MoU) for preparation of Detailed Project Reports (DPRs) of Par-Tapi-Narmada & Daman ganga-Pinjal links was signed among the Chief Minister of Gujarat, Chief Minister of Maharashtra and the Union Minister for Water Resources on 03.05.2010 in the presence of Hon'ble Prime Minister of India.

Accordingly, DPR of Daman ganga - Pinjal link has been completed in March 2014 and submitted to party States of Gujarat and Maharashtra. The DPR of Par-Tapi-Narmada link is under various stages of completion. The implementation of these projects is dependent upon the consensus and co-operation of the concerned States and upon obtaining various mandatory clearances from Ministry/ Departments of Central and State Governments including statutory clearances. The time limit for the completion of individual link project can be identified only after Detailed Project Reports are techno-economically approved.

#### **Embankment of rivers**

†430. SHRI RAM NATH THAKUR : Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government embanks both the sides of a river or just one side of it;

(b) if so, the details thereof;

(c) the reasons for leaving the embankment work midway on eastern side of the Bhutahi Balan river which passes through Lakha Bazaar along Nepal border and also through Sudyahi village of Ramnagar panchayat under Phulparas block of Madhubani district of Bihar and causes havoc to hundreds of villages, whereas embankment work on its western side has been completed up to the Koshi river; and

(d) by when Government would complete this embankment in the interest of common people of hundreds of villages there?

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†Original notice of the question was received in Hindi.